

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/21/1319/2015

HYDERABAD, this the 17th day of March, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



M. Gangulappa,
S/o. M. Vemanna,
Aged about 59 years,
Occ: Station Manager,
Oo. SMR/ TPTY, Guntakal Division,
South Central Railway,
Tirupathi.

... Applicant

(By Advocate: Mrs. S. Anuradha)

Vs.

1. The Union of India rep. by
General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad - 500 071.
2. The Senior Divisional Operations Manager,
Guntakal Division,
South Central Railway,
Guntakal.
3. Sri Tamil Cholai, S/o. Not known,
Aged about 62 years,
Retd. Sr. DPO/ GTL and
Inquiry Officer, Flat No.3,
Balaji Estate, 3rd Lane,
Ashok Nagar,
Guntur - 522 002.

... Respondents

(By Advocate: Mr. V.V.N. Narasimham, SC for Railways)

O R D E R (ORAL)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman



This O.A. is filed, challenging the charge memo dated 06.07.2015.

2. The respondents filed a counter affidavit, stating inter alia that the Disciplinary Authority had exonerated the applicant from the charges levelled, through the order dated 07.09.2016. A copy thereof is also enclosed.

3. In view of the development, the O.A. has become infructuous and the same is dismissed. There shall be no order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

***(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN***

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